

ITEM NO.MM-D

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.No.3 in

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

(From the judgement and order dated 12/09/2012 in CMWP No.3862/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S PANTALOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

Date: 19/02/2013 This Petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Nagendra Rai, Sr. Adv.
Mr. Navin Chawla, AOR

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On mentioning, let this matter be taken on Board.

Having regard to the urgency, let the I.A.No.3 (application
for stay), be listed for consideration on Thursday (21/02/2013),
at the top of the list.

|(Sheetal Dhingra)
|Court Master

| |(Juginder Kaur)
| |Assistant Registrar

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